

07.03.03

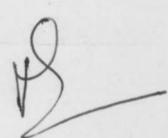
Hon' Mrs. Meera Chhibber, J.M.

None for the applicant even in the revised call.

Shri K.P. Singh, counsel for the respondents is present.

Respondent's counsel has raised a preliminary objection to the maintainability of the O.A., as it is submitted that the O.A. is not maintainable as he has not impleaded the proper parties. Even the defects pointed out by the Registry is not corrected, therefore, it seems that the counsel is not interested in prosecuting the case.

The O.A. is dismissed in default for non-prosecution.



J.M.

/Neelam/